

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 360 of 2019**

**IN THE MATTER OF:**

**Radha Mohan Khandelwal**

**...Appellant**

**Versus**

**Rajdhani Trading Company Pvt. Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Priyanshu Upadhyay and Ms. Sudha Rani  
Saxena, Advocates.**

**For Respondent: Mr. Amol Vyas, Advocate for RP  
Mr. Manish Kr. Choudhary and Mr. Ashutosh Kumar,  
Advocates for Respondent No. 3  
Mr. R S Lakshman Advocate for R-1**

**With**

**Company Appeal (AT)(Ins) No. 420 of 2019**

**IN THE MATTER OF:**

**Radha Mohan Khandelwal**

**...Appellant**

**Versus**

**Rajdhani Trading Company Pvt. Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Priyanshu Upadhyay and Ms. Sudha Rani  
Saxena, Advocates.**

**For Respondent: Mr. Amol Vyas, Advocate for RP  
Mr. Manish Kr. Choudhary and Mr. Ashutosh Kumar,  
Advocates for Respondent No. 3  
Mr. R.S. Lakshman Advocate for R-1**

-2-

**ORDER**

**05.09.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 01<sup>st</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/sk/